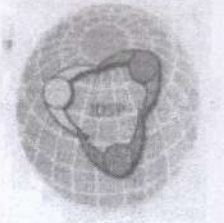




Integrated Disease Surveillance Programme (IDSP)
Directorate of Health Services,
Campal, Panaji-Goa
Tel No. 0832-2225538
E-mail id: gassu.idsp@nic.in



No.DHS/IDSP/19-20/120/560


Date: 19/03/2020

GOVERNMENT ORDER

In exercise of the powers conferred by Government order No. 23/20/2014-I/PHD/Part IV/553 dated 13/03/2020, and in continuation to Government order No.DHS/IDSP/19-20/120/547 dated 14/03/2020 Government of Goa issues the following directives for the purpose of prevention and control of Coronavirus disease (COVID-19):

1. The operations of all weekly bazaars shall be suspended.
2. All pubs shall remain closed.
3. All coaching classes shall be suspended.
4. All shopping malls shall remain closed.

This order shall come into effect from 1200 hours of the intervening night between 20/03/2020 and 21/03/2020 and will remain in force till 31/03/2020.


(Dr. Jose A.O D'Sa)
Director of Health Services
Government of Goa

Copy to:-

1. All Heads of Departments/Offices
2. OSD to Hon'ble Chief Minister, Secretariat, Porvorim Goa
3. P.S to Hon'ble Health Minister, Secretariat, Porvorim Goa
4. P.A to Chief Secretary, Secretariat, Porvorim Goa
5. Joint Secretary (Health), PHD, Secretariat, Porvorim Goa.
6. Directorate of Information & Publicity for wide circulation
7. Office File
8. Guard File



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No.DHS/IDSP/19-20/120/547

Date: 14/03/2020

GOVERNMENT ORDER

In exercise of the powers conferred vide notification No. 23/20/2014-I/PHD/Part IV/553 dated 13/03/2020, Government of Goa has decided to take the following measures to prevent and contain Coronavirus disease (COVID-19) in Goa, which will come in force with effect from 00.00 hours, midnight, of the intervening night of 15th and 16th March 2020.

All the Gymnasiums/Cinema Theatres/Public Swimming pools, both stand alone, and in Hotels/Resorts etc, Casinos, Spa & Massage parlours, River Cruises, Night Clubs and Multiplexes to shut down their operations.

These measures will remain in force until the 31st of March 2020, and the situation of COVID-19 will be reviewed thereafter for future course of action.

(Dr. Jose A.O D'Sa)
Director of Health Services
Government of Goa

Copy to:-

1. All Heads of Departments/Offices
2. The District Collector, North Goa Panaji-Goa
3. The District Collector, South Goa Margao-Goa
4. OSD to Hon'ble Chief Minister, Secretariat, Porvorim Goa
5. The P.S to Hon'ble Health Minister, Secretariat, Porvorim Goa
6. P.A to Chief Secretary, Secretariat, Porvorim Goa
7. Joint Secretary (Health), PHD, Secretariat, Porvorim Goa.
8. Guard File
9. O/C



Integrated Disease Surveillance Programme (IDSP)
Directorate of Health Services,
Campal, Panaji-Goa
Tel No. 0832-2225538
E-mail id: gassu.idsp@nic.in



No.DHS/IDSP/19-20/120/548

Date: 14/03/2020

OFFICE MEMORANDUM

Ministry of Health and Family Welfare Government of India vide Office memorandum No. Z-21020/14/2020-PH dated 05/03/2020 has directed the states to take action on organization of mass gatherings etc.

In view of the above, Government of Goa has decided to issue the following advisory:

Citizens are advised to avoid participating in/or organising mass gatherings / functions/events and festivals, until the 31st of March 2020 and the situation of Coronavirus disease (COVID-19) will be reviewed thereafter for future course of action.

(Dr. Jose A.O D'Sa)
Director of Health Services
Government of Goa

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1. All Heads of Departments/Offices
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9. O/C